

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH, CHENNAI  
C.P. No. CP/661/IB/2017


List of Stake Holders

In the matter of M/s. RLS Alloys Private Limited  
Date of commencement of Liquidation Process – 14/06/2019

) Financial Creditors:

Rs. In Crores

No	Name of Financial Creditors	Address	Amount Claimed	Amount Admitted	Amount Rejected	Secured/ Unsecured
1	Indian Bank	Trichy Cantonment Branch, Shree Naga Arcade, 5 Williams Road, Cantonment, Trichy - 620 001.	13.71	13.71	-	Secured
	Total		13.71	13.71	-	

  
For RLS Alloys Private Limited  
Ramesh Shanmugam  
(Liquidator)

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Workman or Employee:

Name of Workman or Employee	Address	Amount Claimed	Amount Admitted	Amount Rejected	Secured/ Unsecured
NIL					
Total					

For RLS Alloys Private Limited  
*Ramasamy Shanmuggam*  
Ramasamy Shanmuggam  
(Liquidator)

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Operational Creditors:

Rs. In Crores

Name of Workman or Employee	Address	Amount Claimed	Amount Admitted	Amount Rejected	Secured/ Unsecured
Oswal Minerals Limited	#1034, 2nd Floor, 1st Main Road, Dr. Rajkumar Road, 4th Block, Rajaji Nagar, Bengaluru - 560 010	0.11	0.11		Unsecured
Income Tax	The Deputy Commissioner of Income Tax, Circle 3 (1), Trichy, 44, Williams Road, Cantonment, Trichy - 620 001	0.027	0.027		Unsecured
FANGEDCO	TANGEDCO, Superintending Engineer, Trichy Elecy, Distn. Circle/Metro, Mannarpuram, Trichy - 620 020	0.22	-	0.22	Claim rejected Due to Wrong Claim
P & P Metalloys Private Limited	S.F. 125/6,8 & 9, Trichy Thuraiyur Road, Peramangalam, Trichy - 621 006	0.13	0.13		
Transpro Engineering Private Limited	No. 45 MGM Flats, 4th Floor, Soundarajan Street, T. Nagar, Chennai - 600 017	0.24	0.24		
Total		0.73	0.51	0.22	

: 15/04/2021  
Erode

For RLS Alloys Private Limited  
Ramasamy Shanmuggam  
(Liquidator)

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Rs. in crores

S.No	Details of Assets	Located at	Value	Manner of sale	Mode of sale	Expexted Amount of Relaisation
1	Land	S.F.No. 118/1,2,3 Sethurapatti Road, Fathima Nagar, Trichy - 620 012	1.13	E - Auction done on 25/09/2020		1.10
2	Building		2.88			
3	Machinery		1.45	E - Auction done on 16/03/2020		1.07
		Total	5.46			2.17

Note E Auction for sale of Plant & Machinery done on 16/03/2020 and full Payment was received on 07/09/2020 and Land & Building was sold through E - Auction on 25/09/2020 and full amount received on 30/11/2020

Date : 15/04/2021  
Place: Erode

For RLS Alloys Private Limited  
*Ramasamy Shanmuggam*  
Ramasamy Shanmuggam  
(Liquidator)